

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 3371
(TO BE ANSWERED ON 22.03.2017)

RECRUITMENT OF CIVIL SERVANTS

3371. SHRI NALIN KUMAR KATEEL:
SHRI RAM MOHAN NAIDU KINJARAPU:

Will the PRIME MINISTER be pleased to state:

- (a) the sanctioned strength, the actual strength and the net shortage of IAS, IFS and IPS officers, State-wise;
- (b) the number of IAS, IFS and IPS officers recruited during the last three years, year and State-wise; and
- (c) the steps being taken to fill up the vacancies without any delay?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

- (a): The details of the Total Authorized Strength(TAS), the number of officers in-position and the shortage of officers in Indian Administrative Service (IAS), Indian Forest Service (IFS) and Indian Police Service (IPS) in various States/Joint cadres are at Annexure-I, Annexure-II and Annexure-III respectively.
- (b): Number of IAS, IFS and IPS officers allotted to various cadres/ joint cadres during the last three years are at Annexure-IV, Annexure-V and Annexure-VI respectively.
- (c): The Government has increased annual intake of IAS officers to 180 during last four years. The annual intake of IFS officers has been increased to 110 and of IPS officers to 150 from 2015 and 2009 examination respectively. Further in promotion quota prompt action has been taken for holding Selection Committee Meeting for appointment by promotion/selection of State Service officers in All India Services.

ANNEXURE-I MENTIONED IN REPLY TO PART (A) OF LOK SABHA UNSTARRED QUESTIONNO. 3371ASKED BY SHRI NALIN KUMAR KATEEL AND SHRI RAM MOHAN NAIDU KINJARAPU TO BE REPLIED ON 22.03.2017 REGARDING “RECRUITMENT OF CIVIL SERVANTS”**Cadre Gap in the Indian Administrative Service (IAS) as on 01.01.2016**

Sr NO	Cadre	Total Authorized Strength	Total Number of Officers in Position as on 01.01.2016	Shortage (3-4)
(1)	(2)	(3)	(4)	(5)
1	Andhra Pradesh	211	171	40
2	AGMUT	337	278	59
3	Assam-Meghalaya	263	208	55
4	Bihar	342	214	128
5	Chhattisgarh	178	151	27
6	Gujarat	297	227	70
7	Haryana	205	159	46
8	Himachal Pradesh	147	115	32
9	Jammu & Kashmir	137	99	38
10	Jharkhand	215	149	66
11	Karnataka	314	227	87
12	Kerala	231	158	73
13	Madhya Pradesh	417	342	75
14	Maharashtra	361	282	79
15	Manipur	110	85	25
16	Nagaland	94	62	32
17	Odisha	237	192	45
18	Punjab	221	185	36
19	Rajasthan	296	255	41
20	Sikkim	48	32	16
21	Tamil Nadu	376	285	91
22	Telangana	163	128	35
23	Tripura	96	71	25
24	Uttarakhand	120	89	31
25	Uttar Pradesh	621	504	117
26	West Bengal	359	258	101
Total		6396	4926	1470

ANNEXURE-II MENTIONED IN REPLY TO PART (A) OF LOK SABHA UNSTARRED QUESTION NO. 3371 ASKED BY SHRI NALIN KUMAR KATEEL AND SHRI RAM MOHAN NAIDU KINJARAPU TO BE REPLIED ON 22.03.2017 REGARDING “RECRUITMENT OF CIVIL SERVANTS”**Cadre Gap in the Indian Forest Service (IFS)**

S. No.	States/Cadres	Total (Sanctioned Strength)	Total (In-Position)	Shortage
1	AGMUT	183	160	23
2	ANDHRA PRADESH	82	62	20
3	ASSAM- MEGHALAYA	142	119	23
4	BIHAR	74	55	19
5	CHATTISGARH	153	130	23
6	GUJARAT	119	102	17
7	HARYANA	69	46	23
8	HIMACHAL PRADESH	114	103	11
9	JAMMU & KASHMIR	106	72	34
10	JHARKHAND	142	114	28
11	KARNATAKA	164	148	16
12	KERALA	107	73	34
13	MADHYA PRADESH	296	251	45
14	MAHARASHTRA	206	160	46
15	MANIPUR	54	43	11
16	NAGALAND	42	41	1
17	ODISHA	141	96	45
18	PUNJAB	61	45	16
19	RAJASTHAN	145	128	17
20	SIKKIM	30	30	0
21	TAMIL NADU	147	102	45
22	TELANGANA	65	48	17
23	TRIPURA	60	54	6
24	UTTAR PRADESH	217	196	21
25	UTTRAKHAND	112	103	9
26	WEST BENGAL	126	116	10
	TOTAL	3157	2597	560

ANNEXURE-III**ANNEXURE-III MENTIONED IN REPLY TO PART (A) OF LOK SABHA UNSTARRED QUESTION NO. 3371 ASKED BY SHRI NALIN KUMAR KATEEL AND SHRI RAM MOHAN NAIDU KINJARAPU TO BE REPLIED ON 22.03.2017 REGARDING “RECRUITMENT OF CIVIL SERVANTS”****Cadre Gap in the Indian Police Service (IPS) as on 01.01.2016**

Sr NO	Cadre	Total Authorized Strength	Total Number of Officers in Position as on 01.01.2016	Shortage (3-4)
(1)	(2)	(3)	(4)	(5)
1	Andhra Pradesh	144	122	22
2	AGMUT	295	245	50
3	Assam-Meghalaya	188	149	39
4	Bihar	231	188	43
5	Chhattisgarh	103	89	14
6	Gujarat	195	160	35
7	Haryana	137	105	32
8	Himachal Pradesh	89	71	18
9	Jammu & Kashmir	147	91	56
10	Jharkhand	149	111	38
11	Karnataka	215	143	72
12	Kerala	163	122	41
13	Madhya Pradesh	305	249	56
14	Maharashtra	302	239	63
15	Manipur	89	59	30
16	Nagaland	70	49	21
17	Odisha	188	109	79
18	Punjab	172	144	28
19	Rajasthan	215	188	27
20	Sikkim	32	26	6
21	Tamil Nadu	263	223	40
22	Telangana	112	96	16
23	Tripura	65	54	11
24	Uttar Pradesh	517	403	114
25	Uttarakhand	69	60	9
26	West Bengal	347	259	88
No. of IPS Probationers of 2015 batch			140	-140
Total		4802	3894	908

ANNEXURE-IV MENTIONED IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTIONNO. 3371 ASKED BY SHRI NALIN KUMAR KATEEL AND SHRI RAM MOHAN NAIDU KINJARAPU TO BE REPLIED ON 22.03.2017 REGARDING “RECRUITMENT OF CIVIL SERVANTS”

Cadre-wise distribution of vacancies published to be filled up in IAS from Examination year 2013 to 2015

Sl. No.	Cadre	Examination Year		
		2013	2014	2015
1	A G M U T	11	11	8
2	Andhra Pradesh	10	5	7
3	Assam-Meghalaya	7	8	6
4	Bihar	9	10	9
5	Chhattisgarh	7	5	4
6	Gujarat	10	9	10
7	Haryana	5	4	2
8	Himachal Pradesh	4	4	5
9	Jammu & Kashmir	4	4	2
10	Jharkhand	7	7	8
11	Karnataka	8	9	10
12	Kerala	6	6	7
13	Madhya Pradesh	13	13	11
14	Maharashtra	9	8	7
15	Manipur-Tripura*	6	Manipur- 3	Manipur- 4
16	Nagaland	4	4	4
17	Odisha	6	7	4
18	Punjab	6	5	4
19	Rajasthan	8	8	7
20	Sikkim	1	1	1
21	Tamil Nadu	9	10	12
22	Telangana @	-	4	7
23	Tripura &	-	3	4
24	Uttar Pradesh	17	19	18
25	Uttarakhand	3	3	4
26	West Bengal	10	10	15
	Total	180	180	180

* Manipur Tripura was joint cadre in Civil Services Examination 2013

@ Telangana became a separate cadre during Civil Services Examination 2014, in Civil Services Examination 2013 allocation was made to Andhra Pradesh later on the allocated candidates were distributed between successor States of Andhra Pradesh and Telangana as per the recommendation of Pratyush Sinha Committee.

& Determination of vacancies for the separate cadres of Manipur and Tripura commenced from Civil Services Examination 2014.

ANNEXURE-V MENTIONED IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. 3371 ASKED BY SHRI NALIN KUMAR KATEEL AND SHRI RAM MOHAN NAIDU KINJARAPU TO BE REPLIED ON 22.03.2017 REGARDING “RECRUITMENT OF CIVIL SERVANTS”

Number of Indian Forest Service officers allotted to different states during the last three years.

S. No.	States/Cadres	Examination Year		
		2013	2014	2015
1	AGMUT	6	4	6
2	ANDHRA PRADESH	2	2	3
3	ASSAM-MEGHALAYA	4	4	5
4	BIHAR	1	2	6
5	CHATTISGARH	3	5	5
6	GUJARAT	4	1	3
7	HARYANA	0	1	3
8	HIMACHAL PRADESH	2	3	3
9	JAMMU & KASHMIR	1	1	2
10	JHARKHAND	3	5	6
11	KARNATAKA	2	2	5
12	KERALA	1	3	4
13	MADHYA PRADESH	4	7	8
14	MAHARASHTRA	7	5	8
15	MANIPUR	2	1	1
16	NAGALAND	2	1	1
17	ODISHA	4	3	3
18	PUNJAB	2	1	3
19	RAJASTHAN	5	3	5
20	SIKKIM	0	0	0
21	TAMIL NADU	2	4	5
22	TELANGANA	*	1	1
23	TRIPURA	2	1	1
24	UTTAR PRADESH	5	4	8
25	UTTRAKHAND	1	1	2
26	WEST BENGAL	4	4	4
	TOTAL	69	69	101

* Telangana was not a separate cadre at that time

ANNEXURE-VI MENTIONED IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. 3371 ASKED BY SHRI NALIN KUMAR KATEEL AND SHRI RAM MOHAN NAIDU KINJARAPU TO BE REPLIED ON 22.03.2017 REGARDING “RECRUITMENT OF CIVIL SERVANTS”

Cadre-wise distribution of vacancies published to be filled up in IPS from Examination year 2013 to 2015

Sl. No.	Cadre	Examination Year		
		2013	2014	2015
1	A G M U T	11	10	8
2	Andhra Pradesh	7	4	5
3	Assam-Meghalaya	7	7	6
4	Bihar	7	7	5
5	Chhattisgarh	4	4	1
6	Gujarat	7	6	5
7	Haryana	4	5	4
8	Himachal Pradesh	3	3	3
9	Jammu & Kashmir	4	4	3
10	Jharkhand	5	4	5
11	Karnataka	6	6	7
12	Kerala	4	5	6
13	Madhya Pradesh	10	9	9
14	Maharashtra	9	9	11
15	Manipur-Tripura*	6	Manipur-4	Manipur-7
16	Nagaland	4	3	4
17	Odisha	5	6	4
18	Punjab	5	5	5
19	Rajasthan	5	5	4
20	Sikkim	0	1	1
21	Tamil Nadu	8	7	6
22	Telangana @	-	3	2
23	Tripura &	-	2	2
24	Uttar Pradesh	17	19	21
25	Uttarakhand	2	2	1
26	West Bengal	10	10	15
	Total	150	150	150

* Manipur Tripura was joint cadre in Civil Services Examination 2013

@ Telangana became a separate cadre during Civil Services Examination 2014, in Civil Services Examination 2013 allocation was made to Andhra Pradesh later on the allocated candidates were distributed between successor States of Andhra Pradesh and Telangana as per the recommendation of Pratyush Sinha Committee.

& Determination of vacancies for the separate cadres of Manipur and Tripura commenced from Civil Services Examination 2014.